

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.16/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> July, 2017, 10.30 A.M

Name of the Company	Seri Equipment Finance Ltd. -Versus- Sree Metaliks Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- |    |                     |                                   |                            |
|----|---------------------|-----------------------------------|----------------------------|
| 1. | Rahul Anand<br>Adv. | Edelweiss                         | Rahul Anand<br>21/7/17.    |
| 2. | KULDEEP VERMA       | RESOLUTION<br>PROFESSIONAL        | Kuldeep Verma<br>21/7/2017 |
| 3. | Nitu Poddar, Pcs    | Sree Equipment<br>Finance Limited | Nitu Poddar<br>21/7/2017   |

ORDER

Mr. Kuldeep Verma, Resolution Professional as well as Ld.  
Counsels for the petitioners and the Edelweiss are present  
List the matter on 28/07/2017.

Sd/-  
(Vijai Pratap Singh)  
Member (J)